

DIVISION BENCH  
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/42(KB)2022  
IA(COMPANIES.ACT)/95(KB)2024, IA(COMPANIES.ACT)/31(KB)2024,  
RA/2(KB)2023, IA(COMPANIES.ACT)/5(KB)2024,  
IA(COMPANIES.ACT)/26(KB)2023, IA(COMPANIES.ACT)/100(KB)2023,  
IA(COMPANIES.ACT)/152(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>VIRDHI COMMERCIAL CO LTD VS GLITTEK INFRASTRUCTURE PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 213 SEC. 241(1) SEC. 242(4)</b>

**Appearance (via video conferencing/physically)**

Mr. Sanjay Kr. Gupta, PCS ] For the Petitioners  
Mr. Rohit Kr. Keshri, Adv. ]  
Mr. Ankit Chaurasia, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the Applicant in  
] IA(COMPANIES.ACT)/152(KB)2023

Mr. Jishnu Chowdhury, Adv. ] For the Respondent  
Mr. Aditya Garodia, Adv. ]  
Ms. Rashmi Singhee, Adv. ]  
Ms. Ujjaini Chatterjee, Adv. ]  
Mr. Pintu Ghosh, Adv. ]  
Ms. Sangeeta Kar, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the Respondent in  
] IA(COMPANIES.ACT)/31(KB)2024

Mr. Rishav Banerjee, Adv. ] For the Intervenor  
Mr. Jayabrata Mukherjee, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the parties present.
2. **IA(COMPANIES.ACT)/95(KB)2024:**
  - a. Heard at length. **Reserved for orders.**
  - b. Ld. Counsel for the parties are requested to file their convenience note within three days’.
3. For continuation of argument list the matter on **21.08.2024.** at **12:30 p.m.**
4. Let the pleadings be completed within the meantime.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**